

BEFORE THE HONBLE NATINAL GREEN TRIBUNAL
EASTERN ZONE BENCH

(ORIGINAL APPLICATION NO. 1261/2024/PB)

OA. No. 42 of 2025/EZ

In The Matter of:

Samir Malo and Ors.

...Applicant

Versus.

State of West Bengal & Ors.

...Respondents

**AFFIDAVIT ON BEHALF OF WEST BENGAL STATE WETLANDS
AUTHORITY**

Sl. No	PARTICULARS	ANNEXURE	PAGE
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2.	Copy of the Joint Committee Report	"R"	7-33

Filed by

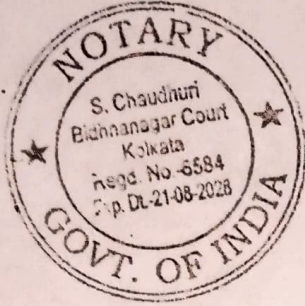
Sibojyoti Chakrabarti
Advocate

SL. NO. 419 20.25

BEFORE THE HONBLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH

(ORIGINAL APPLICATION NO. 1261/2024/PB)

OA. NO. 42 OF 2025/EZ



In The Matter of:

Samir Malo and Ors.

...Applicant

Versus.

State of West Bengal & Ors.

...Respondents

BEFORE THE NOTARY PUBLIC
AT BIDHANAGAR
DIST-NORTH 24 PARGANAS

AFFIDAVIT ON BEHALF OF WEST BENGAL STATE WETLANDS AUTHORITY

I, Smt. Roshni Sen, D/o- Late Saibal Kanti Sen , aged about 58 years, by occupation service, having office at Prani Sampad Bhawan, 5th Floor, LB-2, Sector III, Salt Lake, Kolkata- 700106 holding the post of Additional Chief Secretary, Department of Environment, Government of West Bengal and also Member Secretary of West Bengal State Wetlands Authority, do hereby solemnly affirm and declare as follows:-

11 MAR 2025

1. That this affidavit is being filed in compliance with the Solemn Order dated 20.11.2024, passed by the Hon'ble National Green Tribunal, Principal Bench.

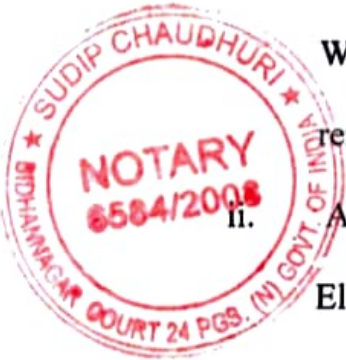
That the instant Original Application has been filed by the applicant *inter alia* alleging that land at Dag No 623, 634, 635, 636, 637, 638, 639 and 640 located at Rahman Godown Lane, Beraberi Ghoshpara, Naryanpur, Rajarhat is wetland/pond and has been substantially encroached upon.

3. That in this regard the Hon'ble National Green Tribunal, Principal Bench *vide* Order dated 20.11.2024 has constituted a Joint Committee comprising District Magistrate, 24 Parganas, West Bengal State Wetlands Authority, Central Pollution Control Board and West Bengal Pollution Control Board to visit the site, collect relevant information, and submit a factual report within one month.
4. That in pursuance of the aforesaid directions, members of the Joint Committee visited the land in question on 05.02.2025 at 1:45pm. The Block Land & Land Reforms Officer, Rajarhat, North 24 Parganas accompanied the Committee members to locate the alleged plots mentioned in the complaint/order.

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5. That during the field visit the Joint Committee made the following observations:-

- i. A godown was found running under the banner of "RK Warehouse" on some portion of LR Dag no. 638 and 639 whereas remaining portion of these two Dag numbers was found vacant.
- ii. Another godown was found running under banner of "Binoy Electric" on some portion of LR Dag no. 639 and 640, whereas remaining portion of these two Dag numbers was found vacant.
- iii. On LR Dag no. 4637, a godown was found storing bottles of soft drinks and running under the banner of "VKKN Traders Private Limited" and "Devyani Food Industries Limited".
- iv. LR Dag no. 635 and 636 were found densely covered with water hyacinth.
- v. LR Dag no. 623 and 634 were found covered with plants and herbs.
- vi. The mouza- Gopalpur, within which the alleged plots are located, is outside the area of the East Kolkata Wetlands.
- vii. A summary of recorded land classification and land ownership along with supporting documents (Porcha / land mutation



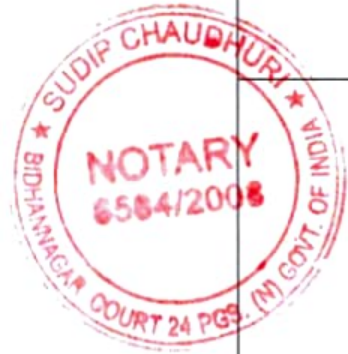
11 MAR 2025

documents) as received from the Block Land & Land Reforms

Officer, Rajarhat, North 24 Parganas is stated as follows-

Mouja & J.L No.	LR Plot No.	Area (in acre)	Classificati on As per record	Recorded Status (Raiyati/ Vested)	Present status during field visit physical field
Gopalp ur J.L No.2	623	0.22	Danga	Raiyati	Land
	634	0.18	Itkhala	Raiyati	Low land covered with aquatic plants.
	635	0.26	Itkhala	Raiyati	Low land densely covered with water hyacinth
	636	0.27	Itkhala	Raiyati	Low land densely covered with water hyacinth
	637	0.64	Itkhala	Raiyati	Godown with some portion of vacant land
	638	0.37	Karkhana	Raiyati	Godown with some portion of vacant land
	639	0.16	Karkhana	Raiyati	Godown with some portion of vacant land

11 MAR 2025



	640	0.36	Karkhana	Raiyati	Godown with some portion of vacant land
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6. That the Joint Committee Report made the following remarks :-

During field visit, no filling up of waterbody was observed in the plots mentioned. As per recorded land classification, none of the plots are recorded as waterbody. Thus, the Committee did not find anything to substantiate the allegation mentioned by the petitioner regarding encroachment of any waterbody in the plots mentioned in the petition.

Copy of the Joint Committee Report is annexed herewith and marked with letter "R"

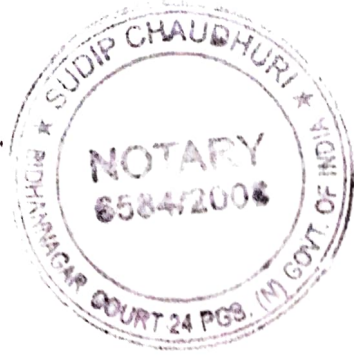
7. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me
Sibojan Chakrabarti
Abstract
State of WB

S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No.-6584/08
Bidhannagar Court
Dist.-North 24 Pgs.

Rochni Sen
DEPONENT

11 MAR 2025



VERIFICATION

I, Smt. Roshni Sen, D/o Late Saibal Kanti Sen acting as the Additional Chief Secretary, Environment Department, Government of West Bengal, do hereby verify that the contents of the report in the form of affidavit are true to my best of knowledge and belief. No part of the report is false and nothing has been concealed.

Verified at Kolkata on this 11th day of March, 2025.

Identified by me
Sibajyoti Chakrabarti
Advocate
State of WB.

S. CHAUDHURI
★ NOTARY ★
GOVT. OF INDIA
Regd. No. -6584/08
Bidhanagar Court
Dist -North 24 Pgs.

Roshni Sen
DEPONENT

11 MAR 2025



Report of the Fact Finding Committee in Compliance with the Hon'ble NGT (Principal Bench) Order dated 20.11.2024 in the matter of Dr. Samir Malo & Ors vs. State of West Bengal & Ors in OA No.1261 of 2024.

Background:

Petitioners in OA No.1261 of 2024 have alleged that land at Dag No 623, 634, 635, 636, 637, 638, 639 and 640 located at Rahman Godown Lane, Beraberi Ghoshpara, Naryanpur, Rajarhat is wetland/pond and has been substantially encroached upon.

The Hon'ble National Green Tribunal (NGT) in the Order dated 20.11.2024 has constituted a Joint Committee comprising District Magistrate, 24 Parganas; West Bengal State Wetland Authority; Central Pollution Control Board; and, West Bengal Pollution Control Board and directed the Committee to visit the site, collect relevant information, and submit a factual report within one month.

Accordingly, the Joint Committee was formed with the following members-

1.	Shri Mrinal Kanti Biswas, Regional Director & Scientist E	Central Pollution Control Board, Regional Directorate, Kolkata
2.	Shri Lakshmi Kanta Halder, Senior Scientist	West Bengal Pollution Control Board
3.	Shri Sinchan Mukherjee, Deputy District Land & Land Reforms Officer	Representing District Magistrate, North 24 Parganas
4.	Shri Rajarshi Chakraborty, Environment Officer	Representing the State Wetland Authority

Nomination letters are attached as **Annexure 1, 2 and 3**.

In compliance with the direction of the Hon'ble National Green Tribunal, members of the Joint Committee visited the land in question on 05.02.2025 at 1:45pm (**Figure 1**). Mr Partha Lodh, Block Land & Land Reforms Officer, Rajarhat, North 24 Parganas accompanied the Committee members and helped to locate the plots mentioned in the petition.

Observations:

- a) During the field visit following observations were made-
 - i. A godown was found running under the banner of "RK Warehouse" on some portion of LR Dag no. 638 and 639; whereas remaining portion of these two Dag numbers was found vacant. The photograph of the said godown is attached as **Figure 2**.
 - ii. Another godown was found running under banner of "Binoy Electric" on some portion of LR Dag no. 639 and 640; whereas remaining portion of these two Dag numbers was found vacant. The photograph of the said godown is attached as **Figure 3**.
 - iii. On LR Dag no. 637, a godown was found storing bottles of soft drinks and running under the banner of "VKKN Traders Private Limited" and "Devyani Food Industries Limited". The photographs of this godown are attached as **Figure 4**.
 - iv. LR Dag no. 635 and 636 were found densely covered with water hyacinth. The photograph of these two Dag numbers is attached as **Figure 5**.
 - v. LR Dag no. 623 and 634 were found covered with plants and herbs. Photograph of the plots is attached as **Figure 6**.

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- b) The area of the East Kolkata Wetlands is defined under Section 2 of East Kolkata Wetlands (Conservation and Management) Act, 2006. It was noted that Mouza Gopalpur, within which the alleged plots are located, is outside the area of the East Kolkata Wetlands.
- c) A summary of recorded land classification and land ownership along with supporting documents (Porcha/land mutation documents) was received from the Block Land & Land Reforms Officer, Rajarhat, North 24 Parganas which is attached as **Annexure 4**.
- d) The summary of observation from field visit and land records is as follows:-

Mouja & J.L. No.	LR Plot No.	Area (in acre)	Classification as per record	Recorded Status (Raiyati / Vested)	Present physical status during field visit
Gopalpur, J.L. No. - 2	623	0.22	Danga	Raiyati	Land
	634	0.18	Itkhola	Raiyati	Low land covered with aquatic plants
	635	0.26	Itkhola	Raiyati	Low land densely covered with water hyacinth
	636	0.27	Itkhola	Raiyati	Low land densely covered with water hyacinth
	637	0.64	Itkhola	Raiyati	Godown with some portion of vacant land
	638	0.37	Karkhana	Raiyati	Godown with some portion of vacant land
	639	0.16	Karkhana	Raiyati	Godown with some portion of vacant land
	640	0.36	Karkhana	Raiyati	Godown with some portion of vacant land

Remarks:

During field visit, no filling up of waterbody was observed in the plots mentioned. As per recorded land classification, none of the plots is recorded as waterbody. Thus, the Committee did not find anything to substantiate the allegation mentioned by the petitioner regarding encroachment of any waterbody in the plots mentioned in the petition.


(Shri Mrinal Kanti Biswas)
Regional Director & Scientist E
CPCB RD, Kolkata

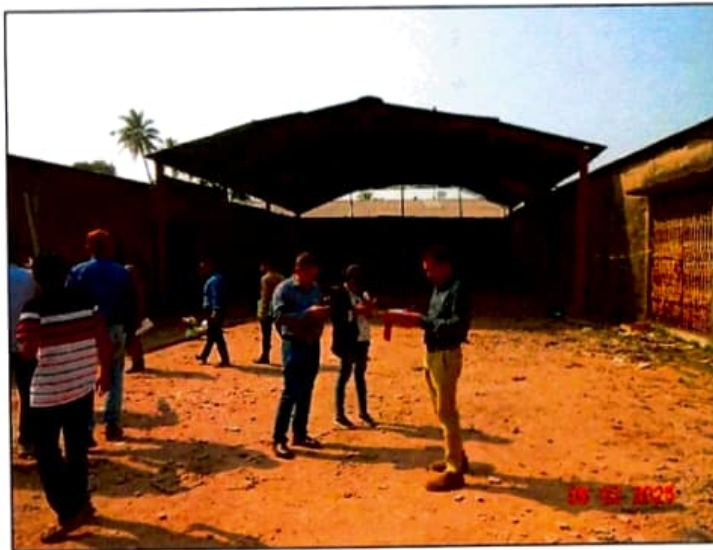

(Shri Lakshmi Kanta Haldar)
Senior Scientist, WBPCB


(Shri Rajarshi Chakraborty)
Environment Officer
SWA


(Shri Sinchan Mukherjee)
Deputy District Land & Land Reforms Officer,
North 24 Parganas

Deputy DL & LRO
Office of the ADM & DL & LRO
North 24 Parganas, Barasat

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Photographs from the field visit held on 05.02.2025**Figure 1: Joint Committee Members assembled at the site.****Figure 2: Godown of "RK Warehouse" on LR Dag no. 638, 639.****19 1 MAR 2025**

X



Figure 3: Godown of "Binoy Electric" on LR Dag no. 639, 640



Figure 4: Godown of "VKKM Traders Private Limited" on LR Dag no. 637.

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Figure 5: LR Dag no. 635, 636 covered densely with water hyacinth.



Figure 6: LR Dag no. 623 and 634 covered with herbs.

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केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)

(Ministry of Environment, Forest & Climate Change, Govt. of India)

क्षेत्रीय निदेशालय, कोलकाता

Regional Directorate,



To,

**The Member Secretary,
East Kolkata Wetland Management Authority
Pranisampad Bhavan, 5th Floor, LB-2,
Sector III, Salt Lake, Kolkata- 700106**

Subject: Nomination from CPCB in the matter of Samir Malo & Others Vs State of West Bengal in OA No. 1261/2024/EZ.

Sir,

This has reference to the Hon'ble NGT order dated 20.11.2024 in the matter of Samir Malo & Others Vs State of West Bengal in OA No. 1261/2024/EZ wherein the following has been directed-

- "1.....A letter petition dated 20.03.2024 raising grievance of encroachment and filling of pond/wetland at Beraberighoshpara, Narayanpur, Mouza Gopalpur, Rajarhat and this letter petition has been registered....."
- "3.....we find it appropriate to obtain a factual Report and thus constitute a Joint Committee comprising District Magistrate, 24 Parganas; West Bengal State Wetland Authority; Central Pollution Control Board; and, West Bengal Pollution Control Board".
- "4. West Bengal State Wetland Authority shall be the Nodal Authority for co-ordination and compliance of this order."
- "5. Above Committee shall visit the site, collect relevant information, and submit a factual report within one month."

In compliance with the above, this is to inform that Mrinal Kanti Biswas, Regional Director & Scientist 'E' (Mobile No.9911001631 & Email- mkbiswas.cpcb@nic.in & rdkolkata.cpcb@gov.in) has been nominated by the Competent Authority to represent CPCB in the said committee.

It is further requested that a meeting (physical or virtual) may be convened to finalize the date of the site visit by the Joint Committee, as directed by the Hon'ble NGT.

Yours faithfully,



(M. K. Biswas)
Regional Director

Copy for kind information to:

- (1). Member Secretary, West Bengal Pollution Control Board, Paribesh Bhavan, 10A, Block-LA Sector-III, Salt Lake City, Calcutta-700 09 Email mswbpcb-wb@bangla.gov.in
- (2). District Magistrate, North 24 Parganas New Administrative Building, Barasat, District: North 24 Parganas- 700124 Email dm-bar-wb@nic.in
- (3). District Magistrate, South 24 Parganas New Treasury Building (7th Floor) P.O. -Alipore-700027 Email dm-ali@nic.in


(M.K. Biswas)

SLO/TA'



मुख्यालय/Head Office:

परिवेश भवन/Parivesh Bhawan,
पूर्वी अर्जुन नगर/East Arjun Nagar,
दिल्ली/Delhi-110 032
दूरभाष/Tel: 011-431 02030, 22305792
वेबसाइट/Website: www.cpcb.nic.in

क्षेत्रीय निदेशालय/Regional Directorate:
502, साउथएंड कनिक्लेव/502, Southend Conclave
1582, राजदंगा मेन रोड/1582, Rajdanga Main Road
कोलकाता/Kolkata- 700107
दूरभाष/Tel: 033-2441 4677
ई-मेल/e-mail: rdkolkata.cpcb@gov.in

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Annexure 2
29-BDL
13.07.25



West Bengal Pollution Control Board
(Department of Environment, Government of West Bengal)



Memo No. : 19 File No.3L/WPB-K(III)24

Date: 10/01/2025

To
i) The Member Secretary, West Bengal State Wetland Authority

Sub: Compliance of direction dated 20.11.2024 of Hon'ble NGT passed in connection with Original Application No. 1261/2024.

Enclosed please find the copy of the order of Hon'ble National Green Tribunal, Principal Bench, dated 20.11.2024 passed in connection with Original Application No. 1261/2024 (Samir Malo & Ors. vs State of West Bengal), which speaks for itself.

The Hon'ble National Green Tribunal, Principal Bench was pleased to constitute a Committee, comprising of the following Members:-

- i. District Magistrate, 24 Parganas;
- ii. Representatives of West Bengal State Wetland Authority;
- iii. Representatives of Central Pollution Control Board;
- iv. Representatives of West Bengal Pollution Control Board.



The West Bengal State Wetland Authority shall be the Nodal Authority for co-ordination and compliance.

The Committee has been directed to carry out inspection of the various sites with reference to the allegations made by the applicant in the Original Application.

Shri Lakshmi Kanta Haldar, Senior Scientist, Central Laboratory (M-9330893803, Email: sc5.wbpcb-wb@bangla.gov.in) of the West Bengal Pollution Control Board will represent the State Pollution Control Board, West Bengal in this matter.

Encl: As stated

Member Secretary

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State Wetlands Authority
 Department of Environment, Government of West Bengal
 Pranisampad Bhavan, 5th Floor, LB-2, Sector-III, Salt Lake, Kolkata – 700 106

No. **034** -SWA/EN/29/2024-25

Date: **30** .01.2025

From: Chief Environment Officer, Environment Department
 & Member, West Bengal State Wetlands Authority
 Govt. of West Bengal

To: 1. Regional Director & Scientist 'E'
 Central Pollution Control Board
 2. Member Secretary
 West Bengal Pollution Control Board
 3. District Magistrate
 North 24 Parganas



Sub: Field visit by the Joint Committee formed by the Hon'ble NGT in the matter of
Samir Malo and Ors. Vs State of West Bengal in OA 1261/2024

Ref: 1. Order dt 20.11.2024


Sir,

With reference to the above mentioned Order of the Hon'ble National Green Tribunal (NGT) in OA 1261/2024, this is to inform you that Shri Rajarshi Chakraborty (Mobile no. 9903254820), Environment Officer, Environment Department, Government of West Bengal will represent West Bengal State Wetlands Authority (WBSWA) to the Joint Committee formed by the Hon'ble NGT through the Order dt 20.11.2024.

To comply with the above referred Order dt 20.11.2024 of the Hon'ble NGT the date of field visit of the Joint Committee has been scheduled on 05.02.2025.

Members of the Joint Committee are requested to be present at the assembly venue i.e. at the Office of the BL&LRO, Rajarhat, Dist. North 24 Parganas at 12:30pm for the said field visit to comply with the solemn Order of the Hon'ble NGT.

Yours faithfully,


 CEO, Env Dept
 & Member, WBSWA

No. **0340** -SWA/EN/29/2024-25

Date: **30** .01.2025

Copy to:

The ADM&LR, Dist North 24 Parganas with request to depute competent person(s) to assist the Joint Committee during the field visit.

CEO, Env Dept
 & Member, WBSWA

Encl: A copy of the Hon'ble NGT's Order dt 20.11.2024

11 MAR 2025



Government of West Bengal
Office of the Block Land & Land Reforms Officer,
Rajarhat, North 24 Pgs.



Memo No. 124 /BL&LRO/RHT/25

Date- 07.02.2025

To,
The CEO, Environment Department
& Member, West Bengal State Wetland Authority
Government of West Bengal.

Sub: Field Visit by the Joint Committee formed by the Hon'ble NGT
in the matter of Samir Malo and ors. Vs State of West Bengal

Ref : Memo No. 034-SWA/EN/29/2024-25, dated 30.01.2025

Sir/Madam,

With reference to the above noted subject the field visit in presence of the joint committee, comprising of the representative of District Magistrate, North 24 Parganas, West Bengal State Wetland Authority, Central Pollution Control Board & West Bengal Pollution Control Board, has been conducted on 05.02.2025 at 1.45 p.m. over the suit plots. The factual report is furnished below:

Mouja & J.L. No.	LR Plot No.	Area (in acre)	Classification as per record	Recorded Status (Raiyati / Vested)	Present physical status during field visit
Gopalpur, J.L. No.- 2	623	0.22	Danga	Raiyati	Danga patit land
	634	0.18	Itkhola	Raiyati	Low land accumulated with water & aquatic plants
	635	0.26	Itkhola	Raiyati	Low land accumulated with water & aquatic plants
	636	0.27	Itkhola	Raiyati	Low land accumulated with water & aquatic plants

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07/02/25

Gopalpur, J.L. No.- 2	637	0.64	Itkhola	Raiyati	Low land accumulated with water & aquatic plants
	638	0.37	Karkhana	Raiyati	Karkhana with some portion of vacant land
	639	0.16	Karkhana	Raiyati	Karkhana with some portion of vacant land
	640	0.36	Karkhana	Raiyati	Karkhana with some portion of vacant land

- Plot information of the said plots annexed for ready reference & marked as ANNEXURE- A
- Sketch Map of the said plots annexed for ready reference & marked as ANNEXURE- B

Yours faithfully,

**Assistant Director & B.L.&L.R.O.
Rajarhat, North 24 Parganas**



Memo No. /BL&LRO/RHT/25

Date- 07.02.2025

Copy to for information

1. The Additional District Magistrate & District Land & Land Reforms Officer, North 24 Parganas.

**Assistant Director & B.L.&L.R.O.
Rajarhat, North 24 Parganas**

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Govt Of West Bengal
Office of the Block Land & Land Reforms Officer
----Plot Information----



District- North 24 Parganas	Block- Rajarhat	[15070002]
Mouza- Gopalpur	J.L.No-2	P.S.- Rajarhat
Plot no.-623	Classification- Danga	Area-0.22 acre
Sabek Plot No(RS).-623		

Khatiyon No	Classification	Share of land	Area (Acre)	Details of Recorded tenant /lessee	Remarks
42/1	Danga/Puratan Patit	0.0455	0.01	Anima Das W/O- Gouranga Prasad Das Saang-47, G. Pottery Road, Kolkata	
3030/5	Danga/Puratan Patit	0.0454	0.01	Saroj Gupta W/O-Bhanupratap Gupta Saang-F.P, 125, New Alipur, Kolkata	
21169	Danga	0.9091	0.20	Girdhar Didwaniya S/O -Santa Kumar (Deceased) Saang- Nijo	
		1.0000	0.22		

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Page 1 of 1

05/02/2025 05:50 PM

11 MAR 2025

Authenticated by
[Signature]
18/03/2025
(Swarup Majumder)
Revenue Officer
B.L. & L.R.O. Rajarhat
North 24 Parganas



জেলা- উত্তর ২৪ পরগণা	ব্লক- রাজারহাট	[১৫০৭০০২]
মৌজা- গোপালপুর	জে.এল.নং- ২	খানা- রাজারহাট
দাগ নং- ৬২৩	শ্রেণী- ডাসা	জমির পরিমাণ(এ)- ০.২২
সাবেক দাগ নং- ৬২৩		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/স্বামীর বিবরণ	মহাবা
৪২/১	ডাসা/পুরাতন পতিত	০.০৪৫৫	০.০১০০	অনিমা দাস স্বামী-সৌরভ প্রসাদ দাস সং-৪৭ জি.শেটারী রোড, কলিকাতা (১)	
০০৩০/৫	ডাসা/পুরাতন পতিত	০.০৪৫৪	০.০১০০	সরোজ গুপ্তা স্বামী-ভানু প্রতাপ গুপ্তা সং-এফ.পি. ১২৫, নিউ আপিপুর, কলিকাতা	
২১১৬৯	ডাসা	০.৯০৯১	০.২০০০	সিরধর দিদওয়ানিয়া পিতা-শান্ত কুমার (মৃত) সং-নিজ	
			১.০০০০	০.২২	



07/02/25
S.L. & L.R.O.
In the rank of Assistant Director
Rajarhat, North 24 Parganas



Govt Of West Bengal
Office of the Block Land & Land Reforms Officer
----Plot Information-----

District- North 24 Parganas	Block- Rajarhat	[15070002]
Mouza- Gopalpur	J.L.No-2	P.S.- Rajarhat
Plot no.-634	Classification- Ithkhola	Area-0.18 acre
Sabek Plot No(RS) -634		

Khatiyon No	Classification	Share of land	Area (Acre)	Details of Recorded tenant /lessee	Remarks
2020	Ithkhola	0.2500	0.0500	Baidyanath Singh S/O- Bihari Singh Saang-Ichapur	
2887	Ithkhola	0.2500	0.04	Siusankar Singh S/O-Sukhdev Singh Saang-Nijo	
5531	Ithkhola	0.7500	0.13	Ranjit Kr. Saha S/O -Krishnamohan Saha Saang- AE-182, Saltlake, Kol-64	

1.2500	0.22
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11 MAR 2025

Authenticated by
26/03/2025
(Swarup Majumder)
Revenue Officer
B.L. & L.R.O. Rajarhat
North 24 Parganas

সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখের তথ্য-

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জেলা- উত্তর ২৪ পরগণা	ব্লক- রাজারহাট	[১৫০৭০০২]
মৌজা- গোপালপুর	জে.এল.নং- ২	খানা- রাজারহাট
দাখ নং- ৬০৪	শ্রেণী- ইটখোলা	জমির পরিমাণ (এ) - ০.১৮
সাবেক দাখ নং- ৬০৪		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ (এ)	স্বত্বের/লেসীর বিবরণ	মন্তব্য
২০২০	ইটখোলা	০.২৫০০	০.০৫০০	বৈদ্যনাথ সিং পিতা-বিহারী সিং মাং-ইছাপুর	
২৮৮৭	ইটখোলা	০.২৫০০	০.০৪০০	শিউশঙ্কর সিংহ পিতা-শুকদেব সিংহ মাং-নিজ	
৫৫০১	ইটখোলা	০.৭৫০০	০.১০০০	রঞ্জিত কুমার সাহা পিতা-কুমোহন সাহা মাং-AE-৫৪১, সল্টলেক, কপি-- ৬৪	
		১.২৫০০	০.২২		



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B.L. & L.R.O.
in the rank of Assistant Director
Rajarhat, North 24 Parganas

11 MAR 2025



Govt Of West Bengal
Office of the Block Land & Land Reforms Officer

---Plot Information---

District- North 24 Parganas	Block- Rajarhat	[15070002]
Mouza- Gopalpur	J.L.No-2	P.S.- Rajarhat
Plot no.-635	Classification- Ithkhola	Area-0.26 acre
Sabek Plot No(RS).-635		

Khatiyon No	Classification	Share of land	Area (Acre)	Details of Recorded tenant /lessee	Remarks
5531	Ithkhola	1.0000	0.2600	Ranjit Kumar Saha S/O- Krishnamohan Saha Saang-AE 562, Saltlake, Kol-64	

1.0000	0.26
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North 24 Parganas

11 MAR 2025



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জেলা- উত্তর ২৪ পরগণা
 মৌজা- গোদালপুর
 দাগ নং- ৬৩৫
 সাবেক দাগ নং- ৬৩৫

ব্লক- রাজারহাট
 জে.এল.নং- ২
 শ্রেণী- ইটখোলা

খানা- রাজারহাট
 জমির পরিমাণ(এ)- ০.২৬

[১৫০৭০০২]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রাজতের/দেসীর বিবরণ	মন্তব্য
৫৫০১	ইটখোলা/ইটখোলা	১.০০০০	০.২৬০০	রাজিত কুমার সাহা পিতা-কুম্ভমোহন সাহা সার-AE-৫৫১, সল্টলেক, কলি-- 64	
		১.০০০০	০.২৬		



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 Rajarhat, North 24 Parganas

1 ; MAR 2025



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Govt Of West Bengal
Office of the Block Land & Land Reforms Officer

----Plot Information-----

District- North 24 Parganas	Block- Rajarhat	[15070002]
Mouza- Gopalpur	J.L.No-2	P.S.- Rajarhat
Plot no.-636	Classification- Ithkhola	Area-0.27 acre
Sabek Plot No(RS).-636		

Khatian No	Classification	Share of land	Area (Acre)	Details of Recorded tenant /lessee	Remarks
5531	Ithkhola	0.9615	0.2600	Ranjit Kumar Saha S/O- Krishnamohan Saha Saang-AE 562, Saltlake, Kol-64	

0.9615	0.26
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11 MAR 2025

24 / 35
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North 24 Parganas



24

জেলা- উত্তর ২৪ পরগণা	ব্লক- রাজারহাট	[১৫০৭০০২]
মৌজা- গোপালপুর	জে.এল.নং- ২	খানা- রাজারহাট
দাগ নং- ৬৩৬	শ্রেণী- ইটখোলা	জমির পরিমাণ(এ)- ০.২৭
সাবেক দাগ নং- ৬৩৬		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	নামভের/লেসীর বিবরণ	মন্তব্য
৫৫৩১	ইটখোলা	০.৯৬১৫	০.২৬০০	রাজজিৎ কুমার সাহা পিতা-কুমারমোহন সাহা সাং-AE-৫৫১, সল্টলেক, কলি-- ৬৪	
		০.৯৬১৫	০.২৬		



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Rajarhat, North 24 Parganas



Govt Of West Bengal
Office of the Block Land & Land Reforms Officer
---Plot Information---

District- North 24 Parganas	Block- Rajarhat	[15070002]
Mouza- Gopalpur	J.L.No-2	P.S.- Rajarhat
Plot no.-637	Classification- Shali	Area-0.64 acre
Sabek Plot No(RS).-637		

Khatiyon No	Classification	Share of land	Area (Acre)	Details of Recorded tenant /lessee	Remarks
5531	lthkhola	0.8281	0.5300	Ranjit Kumar Saha S/O- Krishnamohan Saha Saang-AE 562, Saltlake, Kol-64	

0.8281	0.53
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North 24 Parganas

11 MAR 2025

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাগের উদ্দ্য-



জেলা- উত্তর ২৪ পরগণা ব্লক- রাজারহাট [১৫০৭০০২]
মৌজা- পোদালপুর জে.এল.নং- ২ খানা- রাজারহাট
দাগ নং- ৬৩৭ শ্রেণী- শালি জমির পরিমাণ(এ)- ০.৬৪
সাবেক দাগ নং- ৬৩৭

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	রায়ভের/লেসীর বিবরণ	মন্তব্য
৫৫০১	ইটখোলা	০.৮২৮১	০.৫০০০	রণজিত কুমার সাহা পিত্তা-কুমোহন সাহা সং-৯৫-৪৭, সন্টলেক, কলি-- ৬৪	

০.৮২৮১	০.৫০
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09/02/25

B.L. & L.R.O.
In the rank of Assistant Director
Budgehat, North 24 Parganas



Govt Of West Bengal
Office of the Block Land & Land Reforms Officer
---Plot Information---

District- North 24 Parganas	Block- Rajarhat	[15070002]
Mouza- Gopalpur	J.L.No-2	P.S.- Rajarhat
Plot no.-638	Classification- Shali	Area-0.37 acre
Sabek Plot No(RS).-638		

Khatiyon No	Classification	Share of land	Area (Acre)	Details of Recorded tenant /lessee	Remarks
5531	Karkhana	1.0000	0.3700	Ranjit Kumar Saha S/O- Krishnamohan Saha Saang-AE 562, Saltlake, Kol-64	

Applicable u/s 20(B)

Bargadar

- 1) Narayan Dey (Barga)
S/O Mahendra Nath Dey
Saang- Nijo
Share-0.0000
Since 1365 (B.S.)
- 2) Sumit Dey (Barga)
S/O Narayan Ch.Dey
Saang-Nijo
Share-0.0000
Since 1365 (B.S.)

1.0000	0.37
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North 24 Parganas

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখল তথ্য-



জেলা- উত্তর ২৪ পরগণা
মৌজা- গোশালপুর
দাগ নং- ৬৩৮
সাবেক দাগ নং- ৬৩৮

ব্লক- রাজারহাট
জে.এল.নং- ২
শ্রেণী- শালি

খানা- রাজারহাট
জমির পরিমাণ(এ)- ০.৩৭

[১৫০৭০০২]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বের/লেসীর বিবরণ	মন্তব্য
৫৫৩১	কারখানা	১.০০০০	০.৩৭০০	রঞ্জিত কুমার সাহা পিতা-কৃষ্ণমোহন সাহা সং-AB-৫৫১, সন্টলেক, কলি-- ৬৪	



- ১) নারায়ণ দে (বর্গা)
পিতা-মহেন্দ্রনাথ দে
সং-নিজ
অংশ-0.0000
1365 সন হইতে
- ২) সুমিত দে (বর্গা)
পিতা-নারায়ণ চন্দ্র দে
সং-নিজ
অংশ-0.0000
1365 সন হইতে

১.০০০০ ০.৩৭

০৭/০২/২৫

B.L. & L.R.O.
In the rank of Assistant Director
Rajarhat, North 24 Parganas



Govt Of West Bengal
Office of the Block Land & Land Reforms Officer

---Plot Information---

District- North 24 Parganas
Mouza- Gopalpur
Plot no.-639
Sabek Plot No(RS).-639

Block- Rajarhat
J.L.No-2
Classification- Shali

[150/0000]
P.S.- Rajarhat
Area-0.16 acre

Khatiyani No	Classification	Share of land	Area (Acre)	Details of Recorded tenant /lessee	Remarks
5531	Karkhana	1.0000	0.1600	Ranjit Kumar Saha S/O- Krishnamohan Saha Saang-AE 562, Saltlake, Kol-64	

Applicable u/s 20(3)

Bargadar

- 1) Ramesh Chandra Guho (Barga)
S/O Rama Guho
Saang- Nijo
Share- 1.0000
Since 1365 (B.S.)

1.0000	0.16
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North 24 Parganas

পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংস্কার আধিকারিকের করণ
-দাখল তথ্য-



[১৫০৭০০২]

জেলা- উত্তর ২৪ পরগণা
মৌজা- গোপালপুর
দাগ নং- ৬৩৯
সাবেক দাগ নং- ৬৩৯

ব্লক- রাজারহাট
জে.এল.নং- ২
শ্রেণী- শালি

খানা- রাজারহাট
জমির পরিমাণ(এ)- ০.১৬

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বাভ্যন্তর/লেসীর বিবরণ	মন্তব্য
৫৫৩১	কারখানা	১.০০০০	০.১৬০০	রণজিত কুমার সাহা পিতা-কৃষ্ণমোহন সাহা সাং-AE-৪৪১, স্ট্রটলেক, কলি-- ৬৪	

২০(৩) ধারা প্রযোজ্য
বর্ণা

১) রমেশ চন্দ্র গুহ(বর্ণা)

পিতা-রমা গুহ

সাং-নিজ

অংশ-১.০০০০

১৩৬৫ সন হইতে

১.০০০০ ০.১৬



09/02/25
B.L. & L.R.O.
in the rank of Assistant Director
Rajarhat, North 24 Parganas



Govt Of West Bengal
Office of the Block Land & Land Reforms Officer

----Plot Information-----

District- North 24 Parganas	Block- Rajarhat	[15070002]
Mouza- Gopalpur	J.L.No-2	P.S.- Rajarhat
Plot no.-640	Classification- Shali	Area-0.36 acre
Sabek Plot No(RS).-640		

Khatiyon No	Classification	Share of land	Area (Acre)	Details of Recorded tenant /lessee	Remarks
5531	Karkhana	1.0000	0.3600	Ranjit Kumar Saha S/O- Krishnamohan Saha Saang-AE 562, Saltlake, Kol-64	

Applicable u/s 20(3)
Bargadar

1)Ramesh Chandra Guho(Barga)
S/ORama Guho
Saang- Nijo
Share- 0.0000
Since 1365 (B.S.)

1.0000	0.36
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B.L. & L.R.O. Rajarhat
North 24 Parganas



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জেলা- উত্তর ২৪ পরগণা	রক- রাজারহাট	[১৫০৭০০২]
মৌজা- গোপালপুর	জে.এল.নং- ২	খানা- রাজারহাট
দাগ নং- ৬৪০	শ্রেণী- শালি	জমির পরিমাণ(এ)- ০.০৬
সাবেক দাগ নং- ৬৪০		

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বামীর/লেসীর বিবরণ	মন্তব্য
৫৫৩১	কারখানা	১.০০০০	০.০৬০০	রঞ্জিত কুমার সাহা পিতা-কৃষ্ণমোহন সাহা সং-AE-১১১, সপ্টলেক, কলি-- 64	



20(3) ধারা প্রযোজ্য

বর্গা

১) রমেশ চন্দ্র গুহ(বর্গা)

পিতা-রমা

সং-নিজ

অংশ-0.0000

1365 সন হইতে

১.০০০০

০.০৬

B
07/02/25

B.L. & L.R.O.
in the rank of Assistant Director
Rajarat, North 24 Parganas

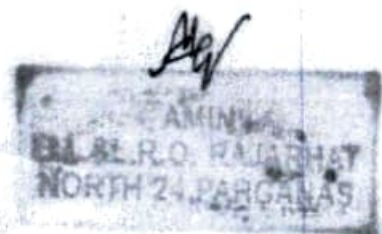
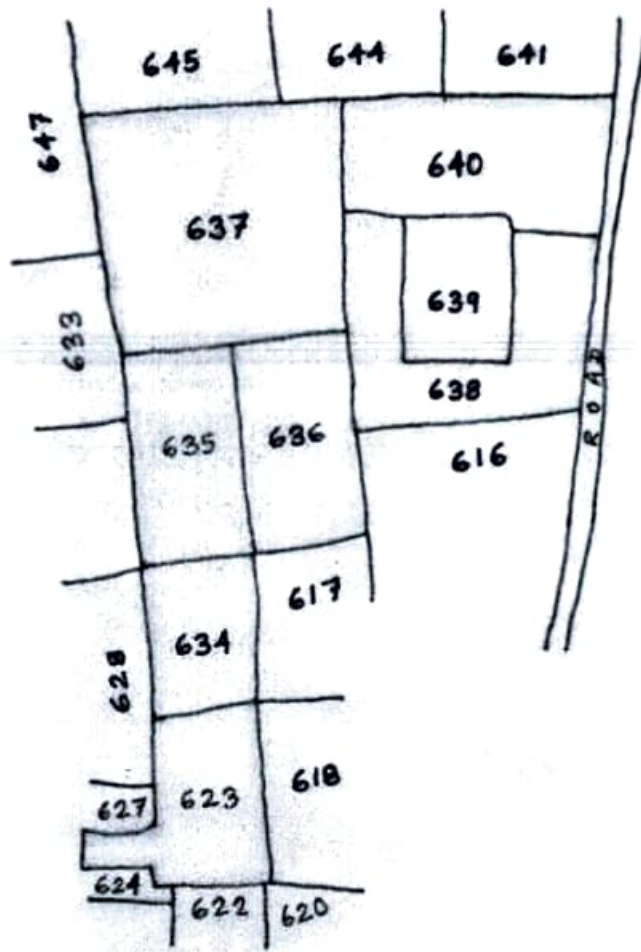
11 MAR 2025

ANNEXURE-B

3/8

SITE PLAN OF R.S & L.R DAG NO: 623, 634, 635, 636,
637, 638, 639 & 640 AT MOUZA: GOPALPUR, J.L NO: 02,
P.S: NARAYANPUR, DIST: NORTH 24 PGS, UNDER RAJARHAT
BLOCK.

"NOT TO SCALE"



11 MAR 2025

**BEFORE THE NATIONAL GREEN
TRIBUNAL EASTERN ZONE BENCH,
KOLKATA**

O.A. No. 1261/2024

In The Matter of:

Samir Malo and Ors.

...Applicant

Versus.

State of West Bengal & Ors.

...Respondents

**AFFIDAVIT ON BEHALF OF WEST
BENGAL STATE WETLAND AUTHORITY**